

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.294 OF 2020

PETITIONER

SUDHEER, S/O.MUSTHAFA HAJI,
AGED 42 YEARS, JALEEL MANZIL,
KALLEKULANGARA P.O., PUTHUPARIYARAM VILLAGE,
PALAKKAD TALUK, PALAKKAD DISTRICT.
(OWNER OF LORRY BEARING REGISTRATION NO.KL-09-AC-453)

BY ADV. SRI.P.M. ZIRAJ

RESPONDENTS

1. THE REGIONAL TRANSPORT OFFICER,
PALAKKAD - 678001
2. STATE OF KERALA REPRESENTED BY
SECRETARY TO GOVERNMENT,
MOTOR VEHICLE DEPARTMENT,
GOVERNMENT OF KERALA,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM-695 001

R1-2 BY SRI. K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION
ON 05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.294 of 2020

Dated this the 05th day of May, 2020

ORDER

For instructions, post on 08.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

bng

APPENDIX

PETITIONERS EXHIBITS

EXHIBIT P1:- TRUE COPY OF THE REGISTRATION CERTIFICATE OF THE VEHICLE OF PETITIONER

EXHIBIT P2 :- TRUE COPY OF THE CHECK REPORT DATED 5.7.2017 ISSUED BY ASSISTANT MOTOR VEHICLE INSPECTOR, KERALA MOTOR VEHICLE DEPARTMENT